

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/200(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Yamuna Bio Energy Pvt. Ltd
(Operational Creditor)
V/s
Global Medicines Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Vishal Dave, Adv.
For the Respondent : Mr. Aditya J. Pandya, Adv.

ORDER

Pleadings are complete.

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 21.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)